

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3764
ANSWERED ON:12.08.2015
Science and Technology Policy
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Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether the Government has formulated an all inclusive national science policy for promoting scientific research;
- (b) if so, the salient features of the said policy and the present status thereof;
- (c) whether the Government is preparing any broad programme for making the national science policy all persuasive and all inclusive in view of lack of research in basic field of science and importance of patents in this field through modification;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government for investing more funds in the field of research?

Answer

MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES
(SHRI.Y. S. CHOWDARY)

(a) & (b): Yes Madam. The Government has initiated an all inclusive National Science, Technology and Innovation Policy 2013 (STIP-2013) with a view to promote scientific research through various programmes and activities. The salient feature of the policy include making careers in Science, research and innovation attractive for talented and bright minds; establishing world class R&D infrastructure; creating an environment for enhanced private sector participation in R&D; creating a robust national innovation system, etc. The Department of Science and Technology has taken several steps to implement these salient features of the policy, such as creation of a Science and Engineering Research Board (SERB) with an objective to promote basic research in science and engineering, implementation of a scheme called Innovation in Science Pursuit for Inspired Research (INSPIRE) to attract talent towards science education, water and clean energy initiative, Nano Science and Technology, development of infrastructure in university sector for scientific research etc.

(c) & (d): The Government has created a Science and Engineering Research Board (SERB) for promoting research in basic field of science and engineering. Besides SERB other Departments such as Department of Biotechnology (DBT), Department of Scientific and Industrial Research (DSIR), Council of Scientific and Industrial Research (CSIR) etc are also promoting research and development in their respective domains. In order to protect, Intellectual property of scientific community of the country Department of Science and Technology has established a Patent Facilitation Cell (PFC) which facilitates protection of Intellectual Property Rights. The following table gives the details of the patent applications filed and patents granted in India for scientific and technological innovations during last 5 financial years and the year wise grant of patents in all other countries to Indians:-

Year Patent Applications Filed in India 1 in India 1 Indian in India 1 granted to Indians 2

2009-10	34,287	6,168	1,725	3,192
2010-11	39,400	7,509	1,273	3,134
2011-12	43,197	4,381	699	2,880
2012-13	43,674	4,126	716	3,583
2013-14	42,951	4,227	634	Not available

(Source: 1. Annual Report, Indian Patent Office, 2013-14; 2. World Intellectual Property Organization (WIPO) Statistics 2014 [this data is year wise 2009 to 2013])

(e) The Government has envisaged the investment of Rs. 120430 Crore during period 2012-17 as against the planned investment of Rs. 75304 crore during the period 2007-12 for research and development in the field of Science and Technology.
